

is proposed to be reduced to make more space available.

- (iii) At New Delhi Railway Station, some improvements are being made regarding mobility on foot-over-bridges.
- (iv) A Master Plan to develop terminal facilities at other locations in Delhi area has been prepared to ease the congestion at existing stations.

#### **IDBI Assistance to Textile Mills**

1761. DR. V. VENKATESH: Will the Minister of FINANCE be pleased to state:

- (a) the number of textile sanctioned loans under Textile Modernisation Fund Scheme launched by the Industrial Development Bank of India from 1987 to 30 June, 1989;
- (b) the details of such loans advanced;
- (c) the amount recovered and the amount outstanding;
- (d) whether any irregularities came to light in advancing the loans; and
- (e) if so, the action taken against the guilty officers?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b). Since introduction of Textile Modernisation Fund Scheme (TMFS) in August, 1986 upto end of May 1989, 191 projects have been sanctioned loans under the scheme. The cumulative amount of sanctions and disbursements as on May 31, 1989 aggregated Rs. 754.40 crores and Rs. 374.96 crores respectively.

(c) Industrial Development Bank of India (IDBI) has reported that TMFS being of recent origin, repayment of term loans disbursed under the scheme have not commenced so far in almost all the cases.

(d) and (e). IDBI have so far not come across any case of irregularities in regard to advancing of the above loans.

#### **Agricultural Loans Advanced by State Bank of Indore in Madhya Pradesh**

1762. DR. V. VENKATESH: Will the Minister of FINANCE be pleased to state:

- (a) the amount of agricultural loans sanctioned by the State Bank of Indore in Madhya Pradesh during the last three years, year-wise;
- (b) whether this fully meets the projected demand of the agriculturists and if not, the shortfall in supply of loans in each year;
- (c) whether Government have, apart from re-scheduling the loan repayment period, made any survey to find out whether the farmers capacity to repay has been lost completely due to repeated drought and if so, how many such farmers are there in Madhya Pradesh; and
- (d) the action proposed to be taken by Government to help those farmers?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b). State Bank of Indore has reported that the amount of agricultural loans disbursed by it in Madhya Pradesh during the last three years i.e. 1986, 1987 and 1988 was Rs. 985 lakhs, Rs. 1075 lakhs and Rs. 4032 lakhs, respectively. The bank has further reported that it has already achieved the targets stipulated by the Government in respect of Direct Agricultural Advances.

(c) As per report received from State Bank of Indore, no survey has been conducted to find out the loans repaying capacity of the drought affected farmers.

(d) The State Bank of Indore has extended various concessions to the drought affected farmers such as conversion of Short Term loan into Term loans, providing fresh crop loans, rescheduling of term loans, deferment of recovery, sanction of consumption loans, etc.

### SC/ST Cells in Banks

1763. DR. V. VENKATESH: Will the Minister of FINANCE be pleased to state:

(a) whether Government had issued instructions to the public sector banks to open SC/ST Cells at their Head Offices/Regional Office and also to appoint SC/ST Liaison Officers for the above SC/ST Cells;

(b) if so, the details thereof;

(c) whether Government had also directed the Banks to give wide publicity to these cells; and

(d) if so, names of the Banks which had not complied with the above instructions and the action, if any, Government have taken against the erring officials of these banks?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (d). All Public Sector Banks have been advised to set up Scheduled Caste/Scheduled Tribe Cells in their Head Offices and Zonal/Regional Offices and to appoint an officer of the rank of Assistant General Manager/Deputy General Manager (not necessarily belonging to SC/ST) to function as Liaison Officer at the Head Office level and other suitable Officer at Zonal/Regional level. They have also further

been advised to give publicity amongst Scheduled Caste/Scheduled Tribe employees of the respective banks about the existence of Scheduled Caste/Scheduled Tribe Cells and the name of Liaison Officer. All the Banks have confirmed having set up Scheduled Caste/Scheduled Tribe Cells at their Head offices and having appointed the Liaison Officers.

### Opening of Bank Branches in Orissa

1767. SHRI RADHAKANTA DIGAL: Will the Minister of FINANCE be pleased to state:

(a) the number of branches of the Allahabad Bank and Syndicate Bank, separately, in Orissa;

(b) whether there is any proposal to open more branches of these banks in Orissa during 1989-90; and

(c) if so, the places identified for the location of these branches, bank-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (c). Reserve Bank of India (RBI) has reported that at the end of December, 1988, 41 branches of Allahabad Bank and 21 branches of Syndicate Bank were functioning in Orissa. Under the current Branch Licensing Policy for 1985-90, RBI has allotted nine branches to Allahabad Bank and two centres to Syndicate Bank for opening branches in Orissa. Of these centres, as per the information available with RBI, Allahabad Bank has opened branches at eight centres and Syndicate Bank at one centre. Allahabad Bank is yet to open its branch Charama in Koraput District and Syndicate Bank at Kalangadia Mayurbhanj District. RBI has advised the banks to open these branches at the allotted centres expeditiously.